

ITEM NO.108  
(Mentioned at 10.30 a.m.)

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1462/2009

MOHD.IDRIS

Appellant(s)

VERSUS

THE STATE OF ANDHRA PRADESH

Respondent(s)

WITH

Cr1.A. No. 702/2009 (II)

Cr1.A. No. 1464/2009 (II)

Cr1.A. No. 1463/2009 (II)

Date : 11-10-2018 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr. Manu Shanker Mishra, AOR

Mr. Pijush K. Roy, Adv.

Ms. Kakali Roy, Adv.

Mr. Sunil Kumar Verma, AOR

Mr. Venkateswara Rao Anumolu, AOR(Mentioned by)

Mr. Prabhakar Parnam, Adv.

For Respondent(s)

Mr. T.A. Khan, Adv.

Mr. P.K. Dey, Adv.

Mr. B.V. Balramdas, Adv.

Mr. A.K. Sharma, Advk.

Mr. B. Krishna Prasad, AOR

UPON being mentioned, the Court made the following  
O R D E R

As prayed for, list these appeals after the ensuing Dussehra  
Holidays.

(SUKHBIR PAUL KAUR)  
AR CUM PS

(RAJ RANI NEGI)  
ASSISTANT REGISTRAR